

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-32-2020

Suresh M. Mhalsekar ... Applicant.

Versus

Swati S. Mhalsekar ... Respondents.

Shri Dharmanand R. Vernekar, Advocate for the Applicant.

Shri Shailesh Redkar, Advocate for the Respondent.

Coram : Nutan D. Sardessai. J.

Dated : 14th August, 2020

P.C.:

Shri Shailesh Redkar, learned Advocate seeks time to file his reply.

2. Stands over on 17.08.2020.

Nutan D. Sardessai, J.

MF/-